

Central Administrative Tribunal  
Principal Bench

O.A.No.376/98

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 8th day of September, 1998

Shri Om Parkash Saini  
s/o Sh. Ajit Singh Saini  
Retired Senior Science Councillor  
Centre IV, Lajpat Nagar  
Amar Colony  
New Delhi  
r/o 2/78 Vishwas Road  
Near Arjun Gali, Vishwas Nagar  
Delhi - 32. ... Applicant

(None for the applicant).

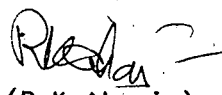
Vs.

1. Govt. of National Capital Territory of Delhi.  
through Hon'ble Chief Secretary  
5, Sham Nath Marg  
Delhi - 54.
2. The Director of Education  
5, Sham Nath Marg  
Delhi - 54.
3. The Deputy Director of Science (East)  
Science Centre- IV, Amar Colony  
Lajpat Nagar  
New Delhi.
4. The Accounts Officer of Audit,  
Dte. of Education  
Govt. of NCT of Delhi  
Bela Road  
DBE (Central) Office  
New Delhi. ... Respondents

(By Shri S.K.Gupta proxy of Shri B.S.Gupta, Advocate)

O R D E R (Oral)

None has appeared on behalf of the applicant even on second call. On the last occasion also none had appeared on behalf of the applicant. It appears that the applicant is not interested to pursue his case. Accordingly, the case is dismissed for default and non-prosecution.

  
(R.K.Ahooja)  
Member(A)

/rao/